

Central Administrative Tribunal  
Principal Bench, New Delhi.

(2)

D.A.No.137/94

New Delhi this the 20th day of January, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)  
Hon'ble Mr. B.K. Singh, Member(A)

1. The Secretary General,  
Employees' Provident Fund Officers' Association,  
43, Bhavishya Nidhi Enclave,  
New Delhi-110017.
2. Shri H.D. Sharma,  
RPFC (Gr.II),  
R/o 43, Bhavishyanidhi Enclave,  
Malviya Nagar,  
New Delhi-110017.

Petitioners

(Petitioner No. 2 in person)

versus

1. The Secretary,  
Ministry of Labour,  
Govt. of India,  
Shram Shakti Bhawan,  
Rafi Marg,  
New Delhi-110001.
2. The Chairman,  
Central Board of Trustees,  
Employees' Provident Fund,  
Ministry of Labour,  
Shram Shakti Bhawan,  
Rafi Marg,  
New Delhi-110001.
3. Sh. B.N. Som,  
Central Provident Fund Commissioner,  
Central Office,  
Employees' Provident Funds Commission,  
9th Floor, Mayur Bhawan,  
Connaught Circus,  
New Delhi-110001.
4. Sh. P.C. Tanwar,  
RPFC, 9th Floor,  
Mayur Bhawan,  
Connaught Circus,  
New Delhi-110001.
5. Sh. B. Pugazhendi,  
Joint Director,  
Ordinance Factory Board,  
Calcutta.
6. Sh. H.N.S. Ahmed,  
Joint Director,  
Ordinance Factory Board,  
Calcutta.

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7. Shri Ashwani Kumar,  
Deputy Director,  
Defence Estate,  
Western Command, SCO - 818,  
Manimajra, Chandigarh-cum-Cantonment  
Executive Officer,  
Ferojpur.

8. The Secretary,  
Union Public Service Commission,  
Shahjan Road,  
New Delhi. .... Respondents.

O R D E R (oral)

PER S.K.DHAON, VICE CHAIRMAN

The list has been revised. Shri V.K.Shandilya, learned counsel for the petitioners is not present. Shri H.D.Sharma(petitioner No.2) is present in person. He alleges himself to be the Secretary General of the Employees' Provident Fund Officers' Association(petitioner No.1). He has also verified the contents of the original application. He states that he be permitted to withdraw this O.A. on his as well as on behalf of petitioner No.1 with permission to file a fresh one, if so advised. Permission is granted. This O.A. is dismissed as withdrawn.

( B.K.Singh )  
Member (A)

*S.K.Dhaon*  
( S.K.Dhaon )  
Vice Chairman

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